

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEWDELHI**

**CBI Vs. Dr. Prasanna Raj
CC No. 41/2020**

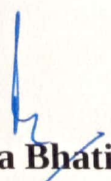
17.09.2020

Final closure report received on assignment through e-mail.
It be checked and registered.

Pr. (on screen) Sh. Praneet Sharma, Id. Sr. PP for CBI

Matter is taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Let the notice / link be sent to the IO for his appearance on **25.09.2020.**


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/17.09.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPL. JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT,
NEW DELHI**

CC/57/2019
CBI vs. Om Prakash Chautala

17.09.2020

Pr. (On screen): Sh. Ajay Kumar Gupta, Spl. PP for CBI along with HIO/SI Anil Kumar
Accused Om Prakash Chautala is not present Sh. Harsh K. Sharma and Sh. Anil Rathee Id. Counsels for accused Om Prakash Chautala are present

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In reference to circular No. 322/RG/DHC/2020 dated 15.08.2020, no adverse orders are passed against the persons who are not present today.

Sh. Harsh K. Sharma, Id. Counsel for the accused seeks more time for making his further rebuttal submissions.

At his request, put up on **30.09.2020 at 11.00 AM** for further arguments.

Let link for Video Conference be provided to the accused as well Id. Counsels for the parties, as and when the matter is listed for hearing on next occasion.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

Nirja Bhatia

(NIRJA BHATIA)
Special Judge (PC Act) CBI-03,
RADC/New Delhi /17.09.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPL. JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT,
NEW DELHI**

**RC No. 7 (E)/2011
CBI Vs. M. Ramadoss etc.
CC/R.No. 73/2019**

17.09.2020

Pr. (On screen):

Sh. Praneet Sharma, Sr. PP for CBI
A-1 M. Ramodoss and A-2 Murugesan
Thiagrajan are present along with ld.
Counsel Sh. Ayush Shrivastava
Sh. Jeevesh Mehta, Advocate is present for
on behalf of Official Liquidator appointed
for A-3 M/s. Paramount Airways P. Ltd.
A-4 V. Harshvardhan is stated to have
expired
A-5 Niraj Kumar and A-6 Chandra
Shekhar Tandon are present along with ld.
Counsel Sh. Ajit Kumar Singh

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Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated
16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Ld. PP for CBI submits that he is not ready with his

submissions as the documents are voluminous and the scanned copies of the same are not available with him and he seeks some time to go through the same and make his submissions.

At request, let the matter be listed on **12.10.2020** for the arguments on the point of charge.

Nirja Bhatia
(NIRJA BHATIA)
Special Judge (PC Act) CBI-03,
RADC/New Delhi /17.09.2020